

| 1   | 2   | 3       | 4      | 5      |
|-----|---|---------|--------|--------|
| 24. | Instrumentation Ltd.  | -3337   | -2780  | -2451  |
| 25. | IDPL (Tamilnadu) Ltd.   | -276    | -120   | -42    |
| 26. | J & K Mineral Development Corpn. Ltd.                             | -20     | -18    | -342   |
| 27. | Jute Corpn. of India Ltd.   | -1380   | -4404  | -1777  |
| 28. | Konkan Railway Corporation Ltd.                                   | -14499  | -23328 | -23561 |
| 29. | Madras Fertilizers Ltd.   | -13485  | -11478 | -13174 |
| 30. | National Jute Manufacturers Corporation Ltd.                      | -48713  | -79449 | -42431 |
| 31. | National Textile Corpn. Ltd.                                      | -151467 | -53580 | -700   |
| 32. | NEPA Ltd.   | -3767   | -4447  | -5193  |
| 33. | North Eastern Handicrafts & Handloom Development Corporation Ltd. | -246    | -247   | -263   |
| 34. | Orissa Drugs & Chemicals Ltd.                                     | -61     | -71    | -134   |
| 35. | Richardson & Cruddas (1972) Ltd.                                  | -5960   | -3762  | -4259  |
| 36. | Triveni Structural Ltd.   | -5080   | -4685  | -4891  |
| 37. | Tyre Corporation of India Ltd.                                    | -4888   | -4793  | -4769  |
| 38. | Tungabhadra Steel Products Ltd.                                   | -2045   | -3750  | -3008  |
| 39. | Utkal Ashok Hotel Corporation Ltd.                                | -121    | -119   | -116   |

#### Rehabilitation of loss-making PSUs

336. SHRI T.T.V. DHINAKARAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether any proposal for rehabilitation of 17 loss-making Public Sector Undertakings (PSUs) is under consideration;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) to (c) So far as Public Sector Enterprises (PSEs) under the Department of Heavy Industry are concerned, Board for Reconstruction of Public Sector Enterprises (BRPSE) is making recommendations on revival and future of the PSEs. Based on recommendations of BRPSE Government has approved implementation of revival/restructuring packages in case of 15 PSEs.

- Andrew Yule & Co. Ltd.
- Bridge & Roof Co.Ltd.
- Hindustan Salts Ltd.
- BBJ Construction Co.Ltd.

- Praga Tools Ltd.
- HMT (Bearings) Ltd.
- Heavy Engineering Corpn. Ltd.
- Braithwaite & Co.Ltd.
- Cement Corporation of India Ltd.
- HMT (MT) Ltd.
- Bharat Pumps & Compressors Ltd.
- Bharat Heavy Plate & Vessels Ltd. (Taken over by BHEL)
- Tyre Corporation of India Ltd.
- Instrumentation Ltd. Kota
- Bharat Wagon & Engineering Co.Ltd. (company transferred to Ministry of Railways on 13.08.2008)

#### Financial condition of perpetually loss-making PSEs

337. SHRI K.E. ISMAIL:

SHRI D. RAJA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) what are the perpetually loss-making Public Sector Enterprises (PSEs) in the country and what are its financial condition at present; and

(b) what is Government's plan as to the future of these enterprises?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) As per Public Enterprises Survey 2007-08, which was laid in Parliament on 25.2.2009, there were 39 Central Public Sector Enterprises (CPSEs), incurring continuous losses for the last three years, that is, 2005-06, 2006-07 and 2007-08. The details of financial condition of these CPSEs during the last three years are given in the Statement (See below).

(b) The Government constituted the Board for Reconstruction of Public Sector Enterprises (BRPSE) in December, 2004, *inter alia*, for examination of the cases for revival/restructuring of CPSEs and to make appropriate recommendations to the Government. The administrative Ministries/Departments first identify the sick enterprises and subsequently submit comprehensive revival proposal to the BRPSE for consideration and for making suitable recommendations.

Performance improvement of CPSEs is a continuous process; enterprise specific measures for their turn around are taken by the concerned administrative Ministries/Departments. This, *inter alia*, includes (a) financial restructuring such as conversion of loan into equity, waiver of loan and interest including penal interest, Government guarantee for raising loans, grant of moratorium on payment of interest/loan, (b) business restructuring, such as, formation of joint ventures, merger with another PSE, modernization and improved marketing strategies, etc.